

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 7425/2011

(From the judgement and order dated 21/04/2010 in CMWP No. 8/2009
of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

PRADEEP KUMAR TEWARI & ORS.

Respondent(s)

With IA 1 (c/delay in filing SLP and office report)

Date: 17/08/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
 Mr. Manoj Dwivedi, Adv. for
 Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s) Mr. A. Sharan, Sr. Adv.
 Mr. Apporva Tewari, Adv. for
 M/S Vidhi International

UPON hearing counsel the Court made the following

O R D E R

Mr. S.R.Singh, learned senior counsel appearing for
the petitioners seeking time to file additional documents.

List this matter after four weeks.

(Pardeep Kumar) (Shashi Bala Vij)
Court Master Assistant Registrar